	PENDENCY IN THE HIGH COURT OF TRIF	PURA AS ON 31.07.2023
SI. No.	Category of cases (Family Court matters)	Pendency (As on 31.07.2023)
1	MAT App	8
2	FA	5
3	FAO	1
4	Criminal Revision Petition	9
Total		23
Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.07.2023		
SI. No	Name of the Family Courts	Pendency as on 31.07.2023
1	Family Court, Agartala	1033
2	Additional Family Court, Agartala	963
3	Family Court, Udaipur	494
4	Family Court, Kailashahar	468
5	Family Court, Ambassa	41
6	Family Court, Khowai	149
7	Family Court, Sonamura	174
8	Family Court, Dharmanagar	367
9	Family Court, Belonia	238
	Total	3927
Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.07.2023		
SI. No	Name of the District	Pendency as on 31.07.2023
1	West Tripura District	1
2	Gomati District	83
3	South Tripura District	62
4	Unakoti District	0
5	North Tripura District	103
6	Sepahijala District	107
7	Khowai District	0
8	Dhalai District	158
	Total	514
Total pe	ndency of Family Court related matters in t on 31.07.2023	the District Judiciary of Tripura as
1	Family Courts	3927
2	District Courts other than the Family Courts	514
Grand Total		4441